of the opposition, I.N.T.U.C. and others, and creating trouble? Is the Government at least aware of that, and is the Government also aware of the fact that five Congress workers have been killed in their homes?

SHRI GOVIND BALLABH PANT: I have received a number of complaints, but I am not in a position to say more in that regard.

श्री पां० नां० राज नोज: व्या में जान सकता हूं कि प्राइम मिनिस्टर साहब ने श्री नम्बूदिरीपाद को इस बारे मैं कुछ लिखा है? उसका व्या जवाब आया है?

श्रो **गोबिन्द बल्लाश पंताः** वेदोनीं गोपनीय है।

SHRIMATI T. NALLAMUTHU RAMAMURTI: Has not the Government received a representation from the lady Member regarding the unsettled conditions in Kerala?

MR. CHAIRMAN: It was received by me and passed on to the Home Minister, and he is considering it.

SHRI T. S. PATTABIRAMAN: Is the Government satisfied that normal peaceful conditions now exist in Kerala and that all citizens enjoy peace and law and order?

SHRI BHUPESH GUPTA: The question was with regard to the speech made by a person. Now we are talking about the law and order situation.

- *52. [The questioner (Shri M. Valiulla) was absent. For answer, vide col. 227 infra.]
- *53. [The questioner (Shri Ram Sahci) was absent. For answer, vide cols. 227-28 infra.]

हरिजनों के वास्ते गृह निर्माण के लिये स्वीकृत धन का उपयोग न किया जाना

* ५४. श्री किशोरी राम: नया गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि:

(क) क्यायह सच है कि १६४६-४७ ग्रीर १६४७-४८ में हरिजनों के वास्ते गृह-निर्माण के लिये भारत सरकार इारा स्वोक्चत बन को कुछ राज्य सरकारें पूरा खर्च नहीं कर सकी; यदि हां, तो कितना धन उपयोग में नहीं झा सका; और

(ख) निर्माण कार्य को आगं बढ़ाने के लियं सरकार क्या प्रयत्न कर रही है?

t [Non-utilization of amount sanctioned FOR THE CONSTRUCTION OF HOUSES FOR HARIJANS

- *54. SHRI KISHORI RAM: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether it is a fact that some of the State Governments could not spend in full the sum sanctioned to them by the Government of India for the construction of houses for Harijans in 1956-57 and 1957-58; if so, what is the amount that could not be spent; and
- (b) the steps that are being taken by Government to speed up the construction work?]

गृह-कार्य उपमंत्री (श्रीमती दायलेट ग्रस्ता): (क) जी, हां। १६५६-५७ में १३.५२ लाख ग्रीर १६५७-५८ में ७ २६ लाख रुपये की रकम खर्च नहीं की गई। १६५७-५८ की राशि में वो रकम शामिल नहीं है जो ग्रान्ध्र, बिहार, जम्मू तथा काश्मीर ग्रीर मैसूर राज्यों ने खर्च नहीं की। इन राज्यों से ग्रमी रिपोर्ट ग्रानीं बाकी है।

(ख) राज्य सरकारों को यह अधिकार दे दिया गया है कि जब उनके वित्त विभाग योजनाओं को मंजूर कर लें तो वे केन्द्रीय सरकार की मंजूरी का इन्तजार किये बिना वित्तीय वर्ष के शुरू होते ही इन योजनाओं को पुरा करने का काम शुरू कर दें।

†[] English translation.

firms DEPUTY MINISTER OF HOME AFFAIRS (SHRIMATI VIOLET ALVA): (a) Yes, Sir, Rs. 13:52 lakhs and Rs. 7:26 lakhs remained un-utilis-ed during 1956-57 and 1957-58 respectively. The latter figure does not take into account the unspent amounts, if any, in the States of Andhra Pradesh, Bihar, Jammu and Kashmir and Mysore, reports from which aTe still awaited.

(b) The State Governments have been authorised to go ahead with implementation of the programme from the very beginning of the financial year as soon as the schemes are approved by their own Finance Departments, without waiting for any approval from the Centre.]

श्री किशोरी रामः क्यायह सही नहीं है कि जिन डेकेदारों को यह गह-निर्माण कार्य करने के लिए डेका दिया गया उन लोगों ने इस काम को पूरा नहीं किया और इस वजह से पूरी रकम खर्च नहीं हुई ?

श्री गोविन्द बल्लभ पन्तः मुमकिन हो सकता है।

श्री विकारी राम : इन ठैकेदारों के विरुद्ध क्या कानुनी कार्यवाही की गई है ?

श्री गोविन्द बल्लभ पन्त : भ्रागे को ठेका शायद ग्रासानी से उनको न मिले।

SHRI V. C. KESAVA RAO: May I know whether this amount is spent for construction of houses or purchase of plots or for both?

SHRIMATI VIOLET ALVA: Construction of houses.

SHRI N. R. MALKANI: There is a provision of Rs. 557 lakhs for this housing. May I know what will be the cost up to 1962, the expenditure?

SHRIMATI VIOLET ALVA: The total amount in the Second Five Year Plan is Rs. 585 lakhs.

f[] English translation. 40 RSD—2.

SHRI N. R. MALKANI: May I know how much has been spent and is expected to be spent during the next two and a half years?

SHRI GOVIND BALLABH PANT: The whole amount of Rs. 585 lakhs should be spent before the end of the Second Five Year Plan

SHRI N. R. MALKANI: How much has been spent up till now? A very small sum.

(No reply)

SHRI B. D. KHOBARAGADE: May I know Sir, what are the reasons for not spending the whole amount allotted for this purpose?

SHRIMATI VIOLET ALVA: There was difficulty for getting sanction from the Centre. That difficulty has been set right as the States have been asked to carry on the construction of houses under the ceiling laid down for them, and they need not wait for sanction from year to year.

SHRI T. BODRA: So far as the State of Bihar is concerned, it has always been found that whenever the Central Government make a query, they do not get a reply. In this case the hon. Deputy Minister has said that no figures have been obtained from the State of Bihar. May I know what action the Central Government have been taking in respect of this state of affairs when they find positively that the State of Bihar particularly have not been obeying the instructions of the Government of India so far as the construction of houses for Harijans and Adibasis is concerned?

SHRI GOVIND BALLABH PANT: We made enquiries again and again and tried to persuade them to carry out the works.

SHRI N. R. MALKANI: May I know whether the States have started any special agency for carrying out this programme?

SHRIMATI VIOLET ALVA: We have an agency.

SHRI N. R. MALKANI: What is the name of the agency? I would like to have an answer to that question whether they have set up a special agency for carrying out this programme. To my knowledge none has been set up and the money has not been spent.

SHRIMATI VIOLET ALVA: Every State has got its own department to look after this work.

भी पां० ना० राजभोजः में यह पूछना चाहता हं कि यह रकम खर्च न करने का कारण क्या है भौर इस साल में हरिजनों के लिए कितने मकान बांधे गये हैं ?

SHRIMATI VIOLET ALVA: If he wants for any particular State, we may be able to give information.

INTERNATIONAL GEOPHYSICAL YEAR

- •55. SHRI N. M. LINGAM: Will the Minister of Scientific Research and CULTURAL AFFAIRS be pleased to state:
- (a) the part so far played by India during the International Geophysical Year on her own and in collaboration with other countries; and
- (b) the projects proposed to undertaken by India during the remaining part of that Year?

THE MINISTER OF SCIENTIFIC RE-SEARCH AND CULTURAL AFFAIRS (SHRI HUMAYUN KABIR): (a) and (b). A statement giving the required information is laid on the Table of the House.

STATEMENT

(a) India is participating in all the geophysical disciplines included in programme of the International Geophysical Year. The disciplines include Meteorology, Geomagnetism. Aurora and Airglow. Ionosphere, Solar Activity, Cosmic Rays, Latitudes and Longitudes, Glaciology, Oceanography, Satellite, Seismology and Gravimetry. Observations are being regularly taken at some sixty stations (in addition to

existing meteorological network) distributed all over India. There are stations as far north as Kashmir and as far south as Minicov.

to Questions

(b) All the projects that have been undertaken will continue till the end of the IGY.

SHRI N. M. LINGAM: The statement relates only to the participation of India in all the geophysical disciplines included in the programme of the International Geophysical Year. What! I want to know is whether India from what is contained in the general disciplines which are common to all the countries participating in the Year is making any specific contribution of her own in any field. If not, why not?

SHRI HUMAYUN KABIR: Sir, these are matters in which every country is trying to contribute as much as possible to human knowledge and India is also doing the same.

SHRI N. M. LINGAM: The hon. Minister is merely repeating the answer. These are disciplines which are common to all countries. These disciplines consist mainly of the observations in the various fields of science all over the country and the world. May I know whether India has launched or thought of any project like the Sputnik of the U.S.S.R.? If not, why not?

SHRI HUMAYUN KABIR: So far as the natural laws are concerned, they are the same all over the world and the disciplines are the same. About the launching of the Sputnik, the hon. Member knows that India has not launched any Sputnik.

MR. CHAIRMAN: What he wants to know is whether they have made any distinctive contribution of their own apart from what other countries have done. That is what he wants. He merely gave the Sputnik as an ex-

SHRI HUMAYUN KABIR: We are trying to do as much as is possible. India is advantageously situated in